

श्री राजीव
साह
15/2/22

Declaration or Assets and Liabilities

Year-2021-22

I, **Satyendra kumar yadav** son/daughter/wife of **Shree Ram Chandra yadav** aged **45** Years, belonging to **Bihar Vidhan Sabha** service and presently working as **Assistant** given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Manorma Kumari	Dependant-1 Riya Kirti	Dependant-2 Diya Drishti	Dependant-3 Shreya Srishti	Dependant-4 Pranjal Pranav (son)	Dependant-5 Alpa Arohi
(i)	Cash	10000/-	5000/-					
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI, B.V.S 320375 /- CO.OP Bank RD-500/-	nil	Union bank of India- 1100/-				
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Post office saving A/C-653/- RD-1000/-p.m Post office TDR Rs-300000/- Rs-200000/- Lic policy sum assured Rs-100000. LIC POLICY- 6489/- yearly 1096/-	LIC-3270	Nil				
(v)	Motor Vehicles (details of make, etc.)	MOTOR maestro scooty No.BR01DL0473	Nil	Nil				
(vi)	Jewellery (give details of weight and value)	Nil	GOLD-20 gram SILVER- 200gm	Nil				

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(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil				
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Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s) Manorma Kumari	Dependant-1 Riya Kirti	Dependant-2 Diya Drishti	Dependant-3 Shreya Srishti	Dependant-4 Pranjal pran	Dependant-5 Arohi
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Undivided ancestral/parental property at Mishrauli post Koyaladeva distt. Gopal ganj	Nil	Nil				
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	13 dhur at betaura Phulwaris harif Patna	Nil				
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Undivided ancestral/parental house and land at Mishrauli post Koyaladeva distt. Gopal ganj and commercial shop at khairatiya Bazar, post Koyaladeva, distt. Gopal ganj	Nil	Nil				
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil				
(v)	Other (such as interest in property)	Nil	Nil	Nil				

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(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Nil	
	(ii) Loans from financial institutions	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	
	(b) dues to departments dealing with supply of water	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	
	(d) dues to departments dealing with telephones	Nil	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	
	(f) Other dues, if any	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	F.Y.-2021-22 TAX PAID Rs-32852 PAN NO- AFQPY4316Q	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nil	
	(iv) Property Tax	Nil	

C Personal Detail

GPF/CPF/PRAN No.

:-

PTS/BLA-983

Gender

:-

M (M/F)

Date of Birth

:-

1 5 0 1 1 9 7 7 (DD/MM/YYYY)

Satyendra Kumar Yadav

Class/Group :- B (A/B/C)

Cadre :- ADMINISTRATIVE CADRE BLAS PATNA
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Satyendra Kumar Yadav

Name of Employee: SATYENDRA KUAMR
YADAV

Place: PATNA

Date: 15-02-2022

Designation: ASSISTANT

Department: BIHAR VIDHAN SABHA, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.